## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A.<br>No. | T.P. No. | Purpose                  | Section      | Name of the Parties M/s. / Mr.   |
|-------------------------|----------|--------------------------|--------------|--|
| CP 537/11               | TP 93/16 | For submitting arguments | 111/<br>111A | IDEB Projects Pvt. Ltd., Vs Parkway<br>Holdings Pvt. Ltd., & 3 Others. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

NO. & PHONE NUMBER

MOHAN. 1-1.5 Adworde Respondet No. 183

## ORDER

Matter is listed today for hearing on main petition. No representation for Petitioner. Petitioner is called absent. Counsel for R1 & R3 is present. He reported ready, since Petitioner Counsel is absent, matter is therefore adjourned to 26/02/2018 and no further adjournment will be given on that day.

Member (T)

Member (J)